

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

| S. N. | Name & Emp. Code of the Official | From | To |
|-------|--|---|---|
| 1. | Ashish Sharma EC: 37790018 (Newly Appointed) | Desg: Peon Role: Peon Posting: In the Personal Office of Ld. Principal District & Sessions Judge (HQs) Distt: Central THC | Desg: Peon Role: Orderly Posting: In the establishment of Hon'ble High Court of Delhi, New Delhi (In diverted capacity) |
| 2. | Shivendra Singh EC: 88707043 (Newly Appointed) | Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC | Desg: Peon Role: Orderly Posting: In the establishment of Hon'ble High Court of Delhi, New Delhi (In diverted capacity) |
| 3. | Arjun Saini EC: 14955880 | Desg: Peon Role: Peon Posting: Computer Branch Distt: Central THC | Desg: Peon Role: Orderly Posting: In the establishment of Hon'ble High Court of Delhi, New Delhi (In diverted capacity) |
| 4. | Sagar Chand EC: 72455509 | Desg: Process Server Role: Process Server Posting: Attached with the office of Ld. Principal District & Sessions Judge Distt: South-West, Dwarka | Desg: Process Server Role: Process Server Posting: In the establishment of Hon'ble High Court of Delhi, New Delhi (In diverted capacity) |
| 5. | Shbilesh EC: 46767299 (Newly Appointed) | Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC | Desg: Peon Role: Orderly Posting: In the Court of Sh. Pawan Singh Rajawat, Ld. ADJ-08 Distt: West THC |
| 6. | Pramod EC: 48541436 | Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: Central THC | Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: South Saket |
| 7. | Sandeep EC:46743447 | Desg: Peon Role: Peon Posting: In the Court of Ld. Principal District & Sessions Judge (HQs) Distt: Central THC | Desg: Peon Role: Peon Posting: Admin. Branch Distt: South-West Dwarka |

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(Arjun)

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| 8. | Vinay Kumar Singh EC: 16282566 | Desg: Peon Role: Peon Posting: Admin. Branch Distt: South-West Dwarka | Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC |
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Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

Girish Kathpalia
28-4-23

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 34036-34086 /ADMIN-III/F.1(3)/Central/P&T/2023 Dated, Delhi the 28 APR 2023

Copy forwarded for information and necessary action to:-

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Session Judges concerned, Delhi/New Delhi.
3. The Administrative Civil Judges concerned, Delhi/New Delhi.
4. The Officers/OICs Concerned, Delhi/New Delhi.
5. The DDOs, Accounts Branch Concerned, Delhi/New Delhi for further necessary action, as per rules.
6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. The Officials concerned for immediate compliance.
9. Dealing Officials, Layers and ACR Cell (HQs), Delhi are hereby directed for necessary updation of records as per rules.
10. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

Girish Kathpalia
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI